

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Order dated 13.10.2003

None appeared for the applicant nor the applicant was present in person when called. However, Shri A.K.Bose, learned Senior Standing Counsel for the Respondents was present and with his aid and assistance, we have perused the records placed before us and also heard Shri Bose.

By filing this O.A., the applicant had sought direction of this Tribunal to the Respondents to allow him to continue in the High Skilled ~~II~~ Grade in the Ordnance Factory, Balangir, with all consequential benefits.

Respondents, by filing a counter have admitted that inadvertently the applicant was superseded in promotion from the grade of Fitter A/C Skilled Grade when his juniors were given promotion with effect from 29.9.1993 and he was given promotion with effect from 26.10.1993, and thereafter, his juniors were given promotion to High Skilled Grade-II on 16.7.1997 and the applicant was given promotion with effect from 23.8.1997. However, this anomaly was corrected by regularising the seniority list by the Respondents and the applicant was promoted to High Skilled-II Grade with effect from 31.12.1998 along with his juniors. This statement of the Respondents has not been rebutted by the applicant by filing any rejoinder, nor is he present to-day to contradict this averment. In the circumstances, we <sup>find</sup> that the relief sought by the applicant in his Original Application

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Free copies of final  
order dt. 13.10.03 issued  
to counsel for both sides.

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D. M. K. H.  
S. C. G.

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has already been redressed by the Respondents  
and therefore, there remains nothing surviving  
in this O.A. for adjudication.

For the aforesaid reasons, this  
O.A. is disposed of for having become  
infructuous. No costs.

*Sub*  
VICE-CHAIRMAN

*JG*  
MEMBER (JUDICIAL)